

ITEM NO.113

COURT NO.7

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5946/2022

RAJA RAM SINGH

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

IA No. 167785/2021 - APPLICATION FOR PERMISSION

IA No. 42670/2018 - EXEMPTION FROM FILING O.T.

IA No. 167787/2021 - EXEMPTION FROM FILING O.T.

Date : 13-08-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. S.R.Singh, Sr. Adv.
 Mr. Sushant Kumar Yadav, Adv.
 Mr. Prateek Yadav, Adv.
 Mr. Mangal Prasad, Adv.
 Mr. Prithvi Yadav, Adv.
 Mr. Gaurav Lomes, Adv.
 Mr. Anurag Singh, Adv.
 Ms. Radha Rajput, Adv.
 Ms. Anusha Yadav, Adv.
 Mr. Ankur Yadav, AOR

For Respondent(s) : Ms. Ruchira Goel, AOR
 Ms. Rishika Rishabh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. We have heard Mr. S.R. Singh, learned senior counsel appearing for the appellant and Ms. Ruchira Goel, learned counsel appearing for the respondent - State of Uttar Pradesh.
2. While responding to the submissions advanced by Mr. Singh, Ms. Goel submits that she needs to obtain instructions as to whether, in fact, the appellant was denied benefit of Assured Career Progression scheme which was

due on 31st December, 2008 based on adverse entries / censure order passed subsequent thereto.

2. Re-list the civil appeal after three weeks.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)